

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4107
ANSWERED ON:30.04.2012
IRREGULARITIES IN ORDNANCE DEPOT
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received complaints regarding alleged corruption/financial irregularities against the officials of Central Ordnance Depot, Kanpur during the last three years;
- (b) if so, the details thereof;
- (c) whether the Government has conducted a high-level investigation into the alleged corruption;
- (d) if so, the details and the outcome thereof and the action taken by the Government against the guilty officials;
- (e) whether any action plan has been formulated by the Government to stop the financial irregularities; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): Certain complaints had been received in the matter. The allegations made in the complaints were enquired into by the Army authorities and the same could not be substantiated.